

F.No. J-11017/13/2017-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 22nd January, 2018

ORDER

The President is pleased to **upgrade** the panel of following three Central Govt. Counsel for the High Court of Himachal Pradesh to Senior Panel Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Himachal Pradesh, as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:


High Court of Himachal Pradesh at Shimla
Up-graded as Senior Panel Counsel

Sl.No.	Name of Counsel	Contact details	Enrollment No.
1.	Shri Lokendar Paul Thakur	Lokendar Villa, Dabri Line, Lower Phagli, Shimla-171004 (Himachal Pradesh). Mob: 9816068446 Email: lokendarpaulthakur@gmail.com	HIM/61/1985
2.	Shri Balram Sharma	Office: Kasumpti Bazaar, Shimla-9, Himachal Pradesh. Mob: 9816010120, 9418010120 Tel. 01772620245 Email: balramsharamaadvocate@gmail.com	HIM/77/2004
3.	Shri Desh Raj Thakur	B-87, Opposite MBD House, Sector-1, Phase-1, New Shimla-171009. Mob: 9418467334, 7018070007 Tel. 01772670177 Email: deshrajthakur77@gmail.com	HIM/177/2006

2. Consequent upon the above up-gradation, the names of Shri Lokendar Paul Thakur, Shri Balram Sharma and Shri Desh Raj Thakur occurring in this Department's earlier Order No. 36(9)/2015-Judl. dated 03.03.2015, in the list of Central Govt. Counsel at Sl. No. 1, 9 & 11, respectively, stand deleted.

3. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Registrar, High Court of Himachal Pradesh at Shimla.
3. Shri Rajesh Kumar Sharma. Asstt. Solicitor General of India, High Court of Himachal Pradesh at Shimla.
4. All the three Senior Panel Counsel, at the addresses as mentioned herein above.
5. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
6. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
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